

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020 THROUGH VIDEO CONFERENCING.

**NAME OF THE COMPANY : ROC V/s M/s. PITAMBRA SECURITIES PVT. LTD.
SECTION : 271/272 OF COMPANIES ACT, 2013**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

COUNSEL FOR ROC : SH. KRISHNA DEV VYAS, ADV.

**COUNSEL FOR RESPONDENT : MS MONICA NANDA, PCS ALONGWITH
SH. PALASH AGARWAL, ADV.**

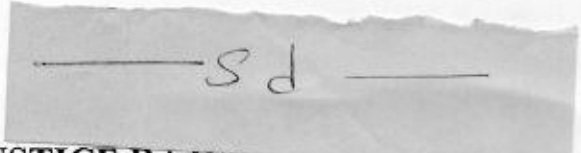
CP NO.299/ALD/2018

The matter was taken up today through Video Conferencing.

Heard Sh. Krishna Dev Vyas, Advocate for the ROC and Ms. Monica Nanda, PCS along with Sh. Palash Agarwal, Advocate for the respondent through Video Conferencing.

As prayed by Ld. Counsel for the ROC, put up in the week commencing 19th March, 2021 before the Regular Court/ through Video Conferencing.

Dated : 17.12.2020


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*